

their sincere desire to implement the Agreements in substance and in spirit. Government of India is in touch with Government of Sri Lanka with a view to an expeditious resolution of the question of stateless persons of Indian origin in Sri Lanka.

**Land for Madras Rapid Transit System**

628. DR. A. KALANIDHI: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government of Tamil Nadu have offered land, free of cost, for the proposed Rapid Transit System between Madras Beach and Luz;

(b) whether the same has been acquired by the Railway Organisation at Madras; and

(c) if not, when it is proposed to be acquired and commence the connected preliminary work?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Yes.

(b) No.

(c) The land would be acquired by the State Government and handed over to the Railways only after the project is cleared by the Planning Commission.

**Improving Atmosphere in Delhi Schools/Colleges**

629. DR. A. U. AZMI: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether the atmosphere and environment in Delhi schools/colleges is not conducive to imparting good and healthy education, as they are not involved in shaping the educational policy; PTAs are not functioning nor they have any constitution; there are no facilities for D.T.C. passes for students,

replacement of broken glass panes, blackboards, furniture, electric bulbs; inadequacy of light and drinking water; insanitation in lavatories; no emphasis on drills, games etc., and need to start more day-time schools;

(b) is it not high time that a Committee should be appointed to go through the whole system of education and suggest ways and means to overcome such problems; and

(c) if so, remedial measures Government propose to take to improve the state of affairs in this field and remove the hardships mentioned above?

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): (a) According to information furnished by the Delhi Administration, essential facilities are available in all Government School buildings; and adequate physical facilities are also provided for. Adequate arrangements are also made for Co/extracurricular activities. PTAs are constituted in accordance with the instructions issued by the Administration under the Delhi School Education Rules, 1973. New schools are opened every year depending upon the need and subject to the resource limitations.

(b) and (c). In view of reply to (a) above the questions do not arise.

**Flyovers for Asian Games**

630. DR. KRUPASINDHU BHOI: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) What is the total amount so far spent for construction of flyovers for the Asian Games;

(b) what is the total amount yet to be spent for completion of the construction work;

(c) what percentage of the total construction work has so far been completed; and

(d) the period within which the entire construction work will be completed?